

The Deputy Minister in the Ministry of Railways (Shri Sham Nath): (a) and (b). The Railway's work of widening the bridge has been completed as far back as July, 1957. However, the widening of the approaches to the bridge to be carried out by Delhi Administration, involves removal of encroachers on the railway land, for which the Delhi Administration has already moved the Civil Court.

(c) The Railway is not aware of the causes for the delay in the Court.

Shortage of Tin Metal

**2245. Shri Brij Raj Singh:
Shri Onkar Lal Berwa:
Shri Gokaran Prasad:**

Will the Minister of Steel and Mines be pleased to state:

(a) whether it is a fact that 4500 workers of the British-owned Tinsplate Company at Jamshedpur have been laid off on the plea of non-availability of tin metal and other material since the 18th October, 1965; and

(b) if so, the steps taken by Government so far to facilitate the re-starting of the closed Departments of the Company and to make up the shortage of tin metal?

The Minister of Steel and Mines (Shri Sanjiva Reddy): (a) Because of dwindling stocks of block tin, 1,068 workers were laid off on the morning of 18th October, 1965, at the Tinsplate Company's Works in Golmuri. Another 1061 were expected to be laid off by about the third week of November, 1965.

(b) Block tin, one of the essential raw materials for the production of tinplates, has to be imported from Malaysia or from the USA. Import of block tin from Malaysia requires free foreign exchange and import from the USA utilises US Aid Credit. The free foreign exchange that could be made available to the Tinsplate Company

was very limited because of the current foreign exchange situation. The allocation made under the US (AID) Non-Project Loan has been inoperative because the loan arrangements have not yet been finalised. Till more foreign exchange is effectively available, there is little than can be done immediately to improve the situation. The Tinsplate Company have recently been allowed to utilise Rs. 20 lakhs of free foreign exchange earned by scrap exporters.

Manufacture of Tennis Balls

2246. Shri Karni Singhji: Will the Minister of Industry and Supply be pleased to state:

(a) whether it is a fact that Tennis Balls manufactured in India are in short supply;

(b) if so, the reasons therefor; and

(c) the action taken in this regard?

The Minister of Heavy Engineering and Industry in the Ministry of Industry and Supply (Shri T. N. Singh):

(a) No complaint to this effect has been received by the Government of India.

(b) and (c). Do not arise.

टिकट परीक्षण

2247. श्री हुकम चन्द कछवाय :
क्या रेलवे मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि टिकट एग्जामिनरों को उनके द्वारा पकड़ गये बिना टिकट यात्रा करने वाले व्यक्तियों द्वारा उन पर मुकदमा चलाये जाने पर, न्यायालय में अपने बचाव की अपने खर्च पर व्यवस्था करनी पड़ती है और विभाग की ओर से ऐसी व्यवस्था नहीं की जाती ; और

(ख) यदि हाँ, तो इस बात को ध्यान में रखते हुए कि ऐसे मुकदमों की वैरबी स्वयं सरकार द्वारा की जानी चाहिए, ऐसा करने के क्या कारण हैं ?